

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/Co mpany	Advocates / PCS's name for the Respondent
CP 206/15, TP 27/17	For hearing	Agraa Legal	433(e) / 433(f)	The Pride Enter- prises, Coimbatore	Falcon Tyres Ltd., Mysuru	Monica Patil of JSM Law Partners

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


1 Akash
For Vinayk

Petitioner



ORDER

Counsel for Petitioner is present. In a connected matter, this Tribunal has already appointed RP. So CIRP process is going on against the Corporate Debtor Company and moratorium order is also passed. Therefore, this matter cannot be proceeded in view of moratorium order passed against this Company. This case is also ordered to be listed on 16.04.2018.


Member (T)


Member (J)